NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No.49/ BB/ 2017		Admission	Rule-4 of I&B	Edelweiss Asset Reconstruction Co. Ltd. Vs BJN Hotels Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Samooth Shaeedhan

Appli cant

Junior counsel for petitioner is present. Today, the matter is listed for admission. Objections is raised by the Registry. Junior counsel requested time for compliance and he further requested that the senior counsel will be coming from Bombay on 25.07.2017. He

List it on 25.07.2017.

requested the matter to be listed on 25.07.2017.

MEMBER (J)